

# High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

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## NOTIFICATION

No: 890/CS

Dated: 8-11-2019

Whereas, an advertisement for filling up of three posts of Readers in the pay scale of RS. 9300-34800 + Grade Pay 4800/- (Revised Pay Structure) Level-8 Rs. (47600- 151100) was issued vide Notification No. 02/2018 dated 18.04.2018.

Whereas, now a written test of eligible candidates shall be held at Jammu and Srinagar Centres under the supervision of the Registrar Judicial High Court of J&K, Jammu and the Registrar Judicial High Court of J&K, Srinagar respectively. The Written Test shall be held simultaneously at both wings of the High Court at Jammu and Srinagar on 23<sup>rd</sup> of November, 2019 from 11.30 am to 12.55 pm. The candidates belonging to the Jammu Division have to appear in the Jammu Centre and candidates belonging to the Kashmir & Kargil Division have to appear in Srinagar Centre. The candidates shall be in the examination hall by 11:00 am sharp on the date of examination.

The written examination shall be Objective Type comprising of 85 questions, each question carrying one mark with 1/4<sup>th</sup> of minus marking for each wrong answer. The written test shall comprise the questions on the following subjects:-

- |       |   |           |
|-------|---|-----------|
| i.    | Code of Civil Procedure                                   | 10 marks; |
| ii.   | Code of Criminal Procedure                                | 10 marks; |
| iii.  | J&K High Court Rules, 1999                                | 03 marks; |
| iv.   | Writ Proceeding Rules, 1997                               | 04 marks; |
| v.    | Letters Patent Rules                                      | 03 marks; |
| vi.   | Civil & Criminal Rules for guidance of Subordinate Courts | 05 marks; |
| vii.  | J&K Arbitration & Conciliation Act, 1997                  | 10 marks; |
| viii. | Limitation Act  | 10 marks; |
| ix.   | The Constitution of India                                 | 10 marks; |
| x.    | The Constitution of J&K                                   | 10 marks; |
| xi.   | General Knowledge/Current Affairs                         | 10 marks; |

It is further notified that on the basis of performance in the written test, the candidates shall be called for an interview/viva-voce, in order of merit, in the ratio of 1:5 depending upon the number of vacancies. The viva-voce shall carry 15 marks.

Now, therefore, through the medium of this notification, all the eligible candidates, who have applied for the said posts in pursuant to the aforementioned advertisement notification, are hereby directed to appear in the Written Test on the prescribed date at Jammu and Srinagar Centres respectively, with the direction to reach the venue at least one hour before the commencement of Test.

**Note:**

1. The candidates shall bring all testimonials, in original, including category certificate, if applicable, and any Photo Identity Card.
2. All candidates shall be allowed to enter the examination hall only after verifying the testimonials and Identification.
3. The candidates shall collect their Admit Cards from the Registrar Judicial, High Court Wing, Jammu/Srinagar from 18.11.2019 onwards.
4. Mere inclusion of name in the list shall not confer any right to the candidate to appear in the written test.
5. Mobile phones are not allowed inside the Examination Hall.
6. No TA/DA is admissible to the candidates appearing in the Examination.
7. Mere appearance in the test shall not confer any right to seek appointment against the post.

**By Order;**

  
(Sanjay Dhar)  
Registrar General

**No:- 20309-2A/19**

**Dated:- 8-11-2019**

**Copy of above forwarded to the :-**

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance High Court of J&K,
4. Registrar Rules, High Court of J&K,  
..... for information
5. Registrar Judicial, High Court Wing, Jammu /Srinagar  
..... for information and for taking all necessary actions.
6. Director Information, J&K, Jammu with the request to get the notification duly published in the two leading English newspapers of Jammu & Srinagar.
7. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
8. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above notification in news and Employment Bulletin.
9. CPC e-Courts Project, High Court J&K, Srinagar for uploading the same on the official website of High Court of J&K.

  
Registrar General